

## RAJYA SABHA

Friday, the 23rd November, 1962/the  
2nd Aagrahayana, 1884 (Saka)

The House met at eleven of the  
clock, MR. CHAIRMAN in the Chair.

### PAPERS LAID ON THE TABLE

**THE WOOLLEN TEXTILES (PRODUCTION  
AND DISTRIBUTION CONTROL) ORDER,  
1962 AND A PAPER RELATED THERETO**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF MINES AND FUEL  
(SHR R. M. HAJARNAVIS):** Sir, on be-  
half of Shri Manubhai Shah, I beg to  
lay on the Table, under sub-section  
(6) of section 3 of the Essential Com-  
modities Act, 1955, a copy of the  
Ministry of Commerce and Industry  
Notification S.O. No. 3425, dated the  
12th November, 1962 publishing the  
Woollen Textiles (Production and Dis-  
tribution Control) Order, 1962  
[Placed in Library. See No. LT-590/  
62].

Sir, I also lay on the Table a copy  
of the Ministry of Commerce and In-  
dustry Notification S.O. No. 3426, dated  
the 12th November, 1962, issued under  
the Woollen Textiles (Production and  
Distribution Control) Order, 1962.  
[Placed in Library. See No. LT-590/  
62].

**ANNUAL REPORT AND ACCOUNTS (1962)  
OF THE NATIONAL RESEARCH DEVE-  
LOPMENT CORPORATION OF INDIA  
TOGETHER WITH AUDITOR'S REPORT  
ON THE ACCOUNTS.**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF SCIENTIFIC RE-  
SEARCH AND CULTURAL AFFAIRS  
(DR. MONO MOHAN DAS):** Sir, I beg to  
lay on the Table, under sub-section  
(1) of section 619 A of the Com-  
panies Act, 1956, a copy of the Eighth  
Annual Report and Accounts of the  
National Research Development Cor-  
poration of India for the period end-  
ed the 31st March, 1962, together  
with the Auditor's Report on the Ac-  
counts. [Placed in Library. See No.  
LT-575/62]

928 RS—1.

### A NOTE ON PUBLICITY IN CONNECTION WITH CHINESE AGGRESSION

**THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI SHAM  
NATH):** Sir, I beg to lay on the Table  
a note on publicity in connection  
with Chinese aggression. [Placed in  
Library. See No. LT-588/62.]

**NOTIFICATIONS UNDER THE MINES AND  
MINERALS (REGULATION AND  
DEVELOPMENT) ACT, 1957.**

**SHRI R. M. HAJARNAVIS:** Sir, I  
beg to lay on the Table, under sub-  
section (1) of section 28 of the Mines  
and Minerals (Regulation and Deve-  
lopment) Act, 1957, a copy each of  
the following Notifications of the  
Ministry of Mines and Fuel, publish-  
ing further amendments in the  
Second Schedule to the said Act:—

(i) Notification G.S.R. No. 1486,  
dated the 31st October, 1962.

(ii) Notification G.S.R. No. 1487,  
dated the 6th November,  
1962.

[Placed in Library. See No. 596/  
62 for (i) and (ii)]

### ANNOUNCEMENT RE GOVERN- MENT BUSINESS

**THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
B. R. BHAGAT):** Sir, on behalf of  
Shri Satya Narayan Sinha and with  
your permission I rise to announce  
that the Government business in this  
House during the week commencing  
the 26th November, 1962 will consist  
of:

(1) Consideration of any item of  
business carried over from  
today's Order Paper.

(2) Consideration and passing of  
the Hindi Sahitya Sammelan  
(Amendment) Bill, 1962.